

Special Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.349/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st August 2017, 10.30 A.M

Name of the Company	Ramsarup Industries Ltd		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SIDHARTHA SHARMA, ADV } Corporate Debts
2. Debargha Banerjee Advocate } PRCIL

3. ~~Kunshi Kejriwal
Aghya Beata Mandal~~ } ICICI Bank Ltd
Kunshi Aghya

4. ^{Ms.} Prapa Ganguly, Adv. } ICICI Bank Ltd
Prapa 21/8/17

1. MR. SAUBHIK CHOWDHURY, Adv.

2. MR. DRIPTO MAJUMDAR, Adv.

TATA CAPITAL LIMITED

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P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

VPS
(Vijai Pratap Singh)
Member (J)